

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

**Date : 5th December, 2016
Time : 10:30 AM**

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 639/2016	Ramlal Vs. State of Punjab & Ors.	Mr. Siddhartha Singh, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
2.	Original Application No. 273/2016	Raman Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Vyom Raghuvanshi, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Gaurav Agarwal, Adv. for R-4 & 6 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Pradeep Mishra & Mr. Daleep Dhyani, Adv. for R-7 Ms. Sobha Nagarajan, Adv. for R-8
3.	Original Application No. 417/2016	Vinod Kumar Jain Vs. Government of NCT & Ors.	Mr. Arvind Sah, Adv. for Applicant Mr. Tarunvir Singh Khehar & Ms. Guneet Khehar, Adv. for R-1 to 3 Ms. Puja Kalra, Adv. for NDMC & SDMC
FOR HEARING			
4.	Original Application No. 59/2012 (M.A. No. 34/2016 & M.A. No. 190/2016)	Vikrant Kumar Tongad Vs Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. alongwith Mr. Ritwick Dutta, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. M. Dutta, Adv. for R – 2 & 8 Mr. Abhishek Yadav, Adv. for R – 3 Mr. Alok & Mr. Vikram for R-4 Mr. Pradeep Mishra, Adv. for R – 5 Mr. Ravindra Kumar, Adv. for R–6, 7 & 9 Mr. Arun Bhardwaj, Sr. Adv. alongwith Mr. Pawan Upadhyay, Adv. for R – 8 Mr. Debesh Panda, Adv. for R-9 Mr. Vivek K. Tamkha, Adv. for R – 10 Mr. B.V. Niren, Adv. for CGWA Mr. Avijit Bhushan, Adv. for UPDSIDC Mr. Ramesh Jerath, Adv. for Cosmic Mr. K.T.S. Tulsı & Mr. Pinaki Mishra, Sr. Adv. along with Mr. R. Chandrachand, Adv. for Noticee No. 1 Mr. Anil Divan, Sr. Adv. along with Mr. Ranvir Singh, Adv. for Noticee No. 3 Mr. Piyush Kumar, Adv. for Noticee No. 4 Ms. Amrita Panda, Adv. for Noticee No.5&9 Mr. Rajiv Nayyer, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for Noticee No. 7 Mr. Arun Bharadwaj, Sr. Adv. along with Mr. Pawan Upadhyay, Adv. for Noticee No. 8 Mr. Debesh Panda, Adv. for Noticee No. 10 Mr. Anmol Sinha, Adv. for Noticee No. 11 Mr. M. Salim, Adv. for Noticee No. 12

			<p>Mr. Mehul Parti, Adv. for Noticee No. 14 Mr. Sudeep Kumar Shrotriya, Adv. for Noticee No. 17 Mr. Nitin Kumar, Adv. Mr. Rishi Agarwala, Adv. for Noticee No. R-21 Mr. S.K. Agarwal, Adv. for Unit No. 30 Mr. Suresh Tripathy, Adv. for DJB Mr. Anil Grover & Mr. Rahul Khurana, Adv. Mr. Bhupender Kumar, LA for CPCB Ms. Puja Kalra, Adv. for SMCD Mr. Karan S. Chandhiok, Adv. Mr. Himanshu Tyagi, Adv. for Noticee No.9</p>
5.	Original Application No. 58/2013 (M.A No. 898/2013)	<p>Sonya Ghosh</p> <p style="text-align: center;">Vs.</p> <p>Govt. of NCT of Delhi & Ors.</p>	<p>Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for Applicant</p> <p>Mr. Sanjay Dewan, Adv. for R – 1 & 2 Mr. Vivek Kr. Tandon, Adv. for R-3, 5 & 8 Mr. Rajiv Bansal, Adv. for DDA Mr. Azhar Alam, Adv. for R-4 Mr. Vikas Malhotra, Adv. for R – 6 Mr. B.V. Niren, Adv. for R - 7 Mr. Parag Tripathi, Sr. Adv. Mr. B.K. Sood, Adv. Mr. Mohit Arora, Adv. for NBCC Mr. D. Rajeshwar Rao, Adv. for Delhi Police Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Sakshi Popli, Adv. for DJB</p>
6.	Original Application No.116/2015 (M.A.No.327/2015 & M.A.No.589/2015)	<p>Prof. Imtiaz Ahmed & Ors.</p> <p style="text-align: center;">Vs.</p> <p>State of NCT of Delhi & Ors.</p>	<p>Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for the Applicant</p> <p>Mr. Sanjay Dewan, Adv. for R-1 & 3 Mr. S.K Sharma, Adv. for R-5 Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Sakshi Popli, Adv. for DJB</p>
7.	Original Application No. 144/2015	<p>Sh. Jaipal Singh</p> <p style="text-align: center;">Vs.</p> <p>Lt. Governor, Delhi & Ors.</p>	<p>Ms. Vandana Sehgal, Adv. for the Applicant</p> <p>Mr. Vishwendra Verma, Adv. for R-1 Mr. Sanjay Dewan, Adv. for R-2 Ms. Sakshi Popli, Adv. for DJB Mr. Rajiv Bansal, Adv. for DDA Mr. Divis Kumar, Adv. for BSES Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Sanjana Saddy, Adv. for R-9 Mr. Parvinder Chauhan, Adv. for DUSIB Mr. Arav Kapoor, Adv. for BSES Mr. Manish Srivastava, Adv. Mr. Pankaj Sharma, Adv.</p>
8.	Original Application No. 94/2013 (M.A No. 904/2014, M.A No. 592/2015, M.A. No. 806/2015 & M.A. No. 236/2016)	<p>Vikrant Kumar Tongad</p> <p style="text-align: center;">Vs.</p> <p>Delhi Metro Rail Corporation Ltd.</p>	<p>Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant</p> <p>Mr. Sanjeev Ralli, Adv. for R – 2 Mr. V.V. Vardhan, Adv. for R – 3 & 4 Mr. V.K. Tandon, Adv. for R - 5 Ms. Reena Singh, AAG of U.P. for R – 6 Mr. Narender Hooda, Sr. Adv. along with Mr. Manjit Singh, AAG for R – 7 Mr. Pankaj Kumar Singh, Adv. Mr. Ravikesh K. Sinha, Adv. Ms. Sakshi Popli, Adv. for NDMC & DJB Mr. Bibhakar Misra, Adv. for NHAI Mr. Vivek Kr. Tandon, Adv for PWD Mr. Ashwani Kr. Dhatwalia, Adv. for DDA Mr. Ajay Arora, Adv. for SDMC Mr. Sunil Gupta, Adv. for Batra Hospital</p>

			<p>Ms. Puja Kalra, Adv. for North & South MCD Mr. Balendu Shekhar, Adv. Mr. Sunil Gupte, Adv. for IOC Mr. Vikramditya Singh, Adv. for AIIMS Mr. Sanjay Diwan, Adv. for Forest Dept. Mr. B.V. Niren, Adv. for CGWA Mr. D. Rajeshwar Rao, Adv. Mr. A. K. Prasad, Adv. for CPWD Mr. Nischal K. Neeraj, Adv. Mr. Siju Thomas, Adv. for Jivodaya Hospital Mr. Ashish Kumar, Adv. Mr. Naveen Kumar Jha, Adv. Mr. Jitendra Kumar, Adv. for ESI, Rohini Ms. Antima Bazaz, Adv. for Jain Hospital Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Sandeep Kapoor, Adv. Mr. Jeevan Prakash, Adv. Ms. Moni Cinmoy, Adv. Mr. Bipul Kumar Mishra, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana</p>
9.	Original Application No. 121/2013 (M.A. No. 1221/2016)	Akash Vashishtha & Anr. Vs. Union of India & Ors.	<p>Mr. Amit Khemka, Adv. & Mr. Akash Vashishtha, Applicant in person</p> <p>Dr. Abhishek Atrey, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R -2 to 4 Mr. Ravindra Kumar, Adv. for R-5 & BDA Mr. Pinaki Misra, Sr. Adv. along with Ms. Mukti Choudhary, Adv. for R – 6 Mr. V.N. Koura, with Angli Dayal, Adv. for R-7 Mr. A.K. Prasad, Adv. for ASI Mr. B.V. Niren, Adv. for Survey of India Mr. Ravi P. Mehrotra & Mr. Aviral Saxena, Adv. for UPSIDC Mr. Manjit Singh, Sr. AAG for State of Haryana Mr. Raman Yadav, Adv. for GDA Mr. Anurag Kishore, Adv. for RSAC Mr. D. Rajeswar Rao, Adv. Mr. Birja Mahapatra, Adv. for DPCC</p>
10.	Original Application No. 226/2014	Centre for Human Rights Vs Chief Secretary, Govt. of NCT of Delhi & Ors.	<p>Mr. Rajhans Bansal, Adv. for Applicant</p> <p>Ms. Purnima Maheshwari, Adv. for R-1 & 2 Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA Mr. Balendu Shekhar, Adv. for DPCC Mr. Jitendra Mohan Sharma, Sr. Adv. with Mr. Ajit Sharma, Adv. for R-5</p>
11.	Original Application No. 112/2016	Ashwini Kumar Vs. Union of India & Ors.	<p>Mr. Sumeer Sodhi, Adv. & Mr. Ashwini Kumar, Applicant in person</p> <p>Mr. B. V. Niren, Adv. for R-1 & 3 Mr. Krishna Kumar Singh, Adv. for R-2</p>
12.	Original Application No. 304/2016	Sunder Pal Goyal Vs. Chairman, Haryana State Pollution Control Board	<p>Ms. Neelam Rathore, Adv. for Applicant</p> <p>Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for Respondent</p>

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